

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1286/2023 IA (IBC)/538/2021 IA (IBC)/734/2021 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1286/2023

Present: Ld. Counsel Mr. Undavali for the Applicant.

Ld. Counsel Mr. Ch. Pushyam Kiran for the Respondent No.2.

Let the matter be posted before the regular bench. **Matter is adjourned to
08.01.2024.**

IA (IBC)/538/2021 IA (IBC)/734/2021

Let the matter be posted for before the regular bench. **Matter is adjourned to
08.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)